

24

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 78/17 in CP No.13/ 2017	-	For hearing on IA	241(1)	Mr. I.G. Kashinath & Others Vs. Ramgad Minerals & Mines Pvt. Ltd., & Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① PRASHANTH K-C PETITIONER @Shruti 974270737

② H. Pavana chandra B.L.G. @Shruti 8884436747

ORDER

Matter is listed today for hearing in IA 78/17 as a last chance. Counsel for Petitioner is present. Counsel for Respondent/ Corporate Debtor is also present. However, Counsel for Petitioner requested for adjournment on the ground that, Sr. Counsel is engaged in Hon'ble High Court of Karnataka. List it on 07/03/2018.


Member (T)


Member (J)